



**'Food business operators to be trained'**

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**E-Paper**

Taking serious note of a large number of food business operators not complying with the laid-down norms, Punjab government has started imparting training to eatery units in the state.

Food Safety and Standards Authority of India (FSSAI) issued a notification on April 25, 2018, making training mandatory for the food business operators who have taken the licence of the food products business. It has been decided under the 'Mission Tandarust Punjab' that at least one representative of the food processing companies working in the state should be trained under the campaign. A total of 10 companies registered with the FSSAI as training partners have been roped in for the task.